

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Dated: Allahabad, the 9th day of May, 2001.

Coram: Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S.K.I. Naqvi, J.M.

ORIGINAL APPLICATION NO. 1004 OF 2000

Bishun Deo Singh,
son of Sri Salig Ram,
r/o Krishna Nagar Railway Colony,
Quarter No. 693 F, Post Basaratpur,
Gorakhpur.

. . . . Applicant

(By Advocate: Sri A.K. Srivastava)

Versus

1. Union of India, through General Manager,
N.E. Railway, Gorakhpur.
2. Divisional Railway Manager (Kamik),
Gorakhpur N.E. Railway.
3. Divisional Electrical Engineer,
Avas Colony, North Eastern Railway,
Gorakhpur.
4. Awadh Narain Singh.
5. Bhagwati Prasad Yadav.

(Respondent Nos. 4 and 5 are working under
the control of Divisional Electrical Engineer/
Avas Colony, N.E. Railway, Gorakhpur).

. Respondents

(By Advocate: Sri K.P. Singh
for Respondents 1 to 3)



Contd..2

O R D E R

(ORAL)

(By Hon'ble Mr. S. Dayal, AM)

This application has been filed for the direction to the respondents to promote the applicant to the post of Pump Attendant Grade-I from the date when his juniors, namely, Respondent Nos.4 & 5 have been promoted to the said post. The date of promotion of his junior Sri Awadh Narain Singh is 3.10.97, while of Sri Bhagwati Prasad is 14-8-97.

2. We have heard Sri A.K. Srivastava for the applicant and Sri K.P. Singh for the Respondents 1 to 3.

3. We find that the present O.A. has been filed in the month of September, 2000. The learned counsel for the applicant states that the O.A. is within time, because he had filed a representation dated 25.9.98 and sent a reminder on 11.2.99. We do not find that the application is within time, because the application should have been filed within six months from the date of first representation, which was stated to be filed on 25-9-98. There is delay in filing the same and the application is, therefore, barred by limitation and is dismissed as such. No order as to costs.

(S.K.I. NAQVI)
JUDICIAL MEMBER

(S. DAYAL)
MEMBER (A)

Nath/